



**Government of Jammu and Kashmir
General Administration Department**

(Services) Civil Secretariat,
Srinagar.

**Notification
Srinagar, the 9th June, 2026**

S.O 164.- In exercise of the powers conferred by section 139 of the Jammu and Kashmir Water Resources (Regulation and Management) Act, 2010, the Government of Union Territory of Jammu and Kashmir hereby appoint Mr. Suresh Kumar Gupta, IFS (Rtd.) as Chairperson of the Jammu and Kashmir Water Resources Regulatory Authority.

The appointment of Chairperson shall take effect from the date he assumes the charge of the post in the Authority.

By order of the Government of Jammu and Kashmir.

M. Raju 9/6/26

(M.Raju) IAS

Commissioner/Secretary to the Government

No: GAD-SERVOKAS/17/2021

Dated:09.06.2026

Copy to Chairperson, Jammu and Kashmir Water Resources Regulatory Authority.

Copy also to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. Additional Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
7. Chief Electoral Officer, J&K.
8. All Commissioner/Secretaries to the Government.

9. Chairperson, J&K Special Tribunal.
10. Director General, J&K Institute of Management, Public Administration and Rural Development
11. Divisional Commissioner, Jammu/Kashmir.
12. Principal Resident Commissioner, J&K Government, New Delhi.
13. Secretary, J&K Public Service Commission.
14. All Heads of the Department/Managing Directors.
15. All Deputy Commissioners.
16. Director Estates, Jammu/Kashmir.
17. Secretary, J&K Services Selection Board.
18. Director, Archives, Archaeology and Museums, J&K.
19. Director Information, J&K.
20. Secretary, J&K Water Resources Regulatory Authority.
21. Private Secretary to Hon'ble Chief Minister.
22. General Manager, Government Press, Jammu/Srinagar.
23. Private Secretary to Hon'ble Deputy Chief Minister.
24. Private Secretaries to all Hon'ble Ministers.
25. Private Secretary to Advisor to Hon'ble Chief Minister.
26. Private Secretary to the Chief Secretary.
27. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
28. Incharge Website, GAD.
29. Stock file.